

IN THE NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH, BENGALURU
[Through Physical hearing/VC Mode (Hybrid)]

ITEM No.23
C.P.No. 95/BB/2022

IN THE MATTER OF:

M/s. IDF Holding Ltd. ... Petitioner
Vs.
M/s. Id Finser Pvt. Ltd. & Ors. ... Respondents

Order under Section 241-242 of Companies Act, 2013

Order delivered on: 18.04.2024

CORAM:

SH. K. BISWAL
HON'BLE MEMBER (JUDICIAL)

SH. MANOJ KUMAR DUBEY
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner : Ms. Nivedha Mohan
For the Respondent : Shri K.M Vishak Nag

ORDER

1. Heard the Ld. Counsel for the Petitioner and the Respondent.
2. In compliance to order dated 07.03.2024, both the Counsels stated that they have e-filed the Synopsis on 16.04.2024 and requested for filing physical copy of the same by tomorrow. Therefore, they are permitted to file the synopsis in the Registry by tomorrow.
3. List the matter for hearing, on **04.07.2024**.

-Sd-
MANOJ KUMAR DUBEY
MEMBER (TECHNICAL)

Bhavya

-Sd-
K. BISWAL
MEMBER (JUDICIAL)